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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/49/ (IB)/2017
NAME OF THE PETITIONER(S) : PRASAD PRODUCTIONS PVT LTD
NAME OF THE RESPONDENT(S) : DIKSAT TRANSWORLD LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. JANAGHANY	Respondent CDikent Transworld	
2.	T. Poornam, R. Sabana	Petitioner Prasad Production 9840020805	

ORDER

Counsel for petitioner present. Counsel for respondent present. He submitted that he has not received any papers and prays time for submission of response. Counsel for petitioner is directed to supply all the papers to the respondent. At request, time is enlarged. Put up on 22.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))